THE HIGH COURT OF MEGHALAYA SHILLONG

Dated, Shillong the 1st March, 2023

ORDER

No.HCM.II/5/2023/Estt./____: With the approval of the Hon'ble the Chief Justice, High Court of Meghalaya, Shri Bansan Singh Thangkhiew(Retd. Chief Architect, PWD,Buildings) is hereby appointed as Consultant (Judicial Infrastructure), High Court of Meghalaya for a period of 6(six) months subject to the terms and conditions as laid down in the Deed of Agreement dated 1st March, 2023 (annexed herein).

By Order,

REGISTRAR GENERAL

Memo.No.HCM.II/5/2013/Estt/ 579 -A Dated, Shillong, the 1st March, 2023. Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. All District & Session Judges, Meghalaya for favour of kind information.
- 5. The Secretary to the Govt. of Meghalaya, Shillong for favour of kind information.
- 6. The Joint Registrar (Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Accountant General (A&E), Meghalaya, Shillong for favour of kind information.
- 8. The Chief Engineer, PWD(Buildings), Meghalaya, Shillong for favour of kind information.
- 9. Shri Basan Singh Thangkhiew for favour of kind information and necessary action.
- 10. The Deputy Registrar (Accounts Section), High Court of Meghalaya, Shillong for information and necessary action.
- 11 The System Analyst, High Court of Meghalaya, with a request to get the same uploaded in the Official Website.
- 12. Office File.

REGISTRAR GENERAL